

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
(DIPAM)
RAJYA SABHA
UNSTARRED QUESTION NO. 2164
TO BE ANSWERED ON TUESDAY, AUGUST 08, 2023/
SRAVANA 17, 1945 (Saka)

Land ownership of RINL, Visakhapatnam Steel Plant

2164: Shri G.V.L. Narasimha Rao

Will the Minister of FINANCE be pleased to state:

- a) whether the entire land on which RINL plant stands in Visakhapatnam is owned by Government;
- b) if so, the extent of land and RINL rights over it;
- c) whether the land is being considered as part of RINL's asset base or not for the purpose of disinvestment;
- d) whether Government agrees that the transfer of land ownership to RINL now will increase its asset base and improve its credit worthiness;
- e) whether the land ownership will be transferred to buyer after the disinvestment process, and
- f) if so, the rationale for giving land to a private entity and not to RINL as a CPSE?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KISHANRAO KARAD)

(a)&(b): Yes, Sir. Land measuring 19,703.10 acres has been acquired in the name of Ministry of Steel, Government of India and RINL is holding the Power of Attorney to utilize the land.

(c) to (f): The contours of disinvestment transaction is not finalised yet.

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